

mining, sugar, etc. to bring about greater productivity and efficiency.

2. Inter-acting with user organisations in the procurement of appropriate computer and electronics equipment.
3. Through the licensing mechanism, initiating manufacturing programmes geared for availability of the requisite hardware and software within the country.

While the above activities have been pursued over the last decade, with a view to provide an accelerated tempo significant steps have been taken in the last few months. A comprehensive package of new policies were announced for the computer and computer related activities in November, 1984. A whole package of proposals in the entire area of computer, control and electronics instrumentation have been proposed as part of the overall 7th plan strategy aimed at providing productivity and efficiency.

#### Declaration of Tourism as Export Industry

582. SHRI CHINTAMANI JENA : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) whether the tourism industry has urged Government to include and declare tourism industry an export industry and grant all the amenities as are given to any unit, which is engaged in exporting its products;

(b) if so, the steps that have been taken by Government in this regard;

(c) whether the Tourism Department has suggested improvement of airports on long-term basis, more air capacity, quality transportation on ground and more beds in destinations favoured by the tourists; and

(d) the action taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) : (a) and (b). The Approach Paper for the Seventh Five Year Plan

approved by the National Development Council (NDC) in July 1984 recommended that Tourism should be accorded the status of an industry. The Department has accordingly taken up the question of declaring tourism as an Industry, both with the State Governments and the concerned Ministries of the Central Government. The industry has also made certain suggestions for grant of concessions/incentives which are presently under the examination of the Department.

(c) and (d). The International Airport Authority of India and the Department of Civil Aviation have proposals for improvement of airports in the country. The Indian Airlines have also proposals to increase its existing air capacity during 1985-86. To improve the quality and number of surface transport, the Department grants loans to private transport operators for purchase of cars and coaches for use by tourists. Similarly, for augmenting the hotel bed capacity, the Department grants subsidy on hotel loans advanced by IFCI. Further, the Department in collaboration with the State Governments has schemes for providing accommodation at places visited by tourists, both international and domestic. The Department also has a scheme to provide inexpensive accommodation at the major pilgrim centres through Bharatiya Yatri Avas Vikas Samiti, a registered Society. In the Seventh Five Year Plan, the Department has proposals to construct economy class hotels.

#### Infiltration of Bangladeshis in Assam and North East India

583. SHRI ANANTA PRASAD SETHI : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether infiltration of Bangladeshis, particularly in Assam and North East India, is continuing unabated despite all precautions;

(b) if so, whether it is also a fact that while the vulnerable Dhubri and Cachar-Karimganj districts of Assam are the favourite entry points for infiltration, Kishanganj sub-division of Katihar district of Bihar and the eastern borders of the 24

Parganas, Murshidabad and Nadia districts of West Bengal are among favoured areas;

(c) if so, the number of infiltrators who have got entry into border areas during the last three years; and

(d) the reaction of Government and the steps taken to check the entry of infiltrators there ?

**THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :** (a) Infiltration of Bangladeshis in Assam and North-East India has come down in recent years due to increased vigilance of security forces on the border.

(b) Does not arise.

(c) The number of infiltrators intercepted by the BSF as well as received by the BSF from other agencies during the years 1982 to 1984 was 3076 in the case of Assam, 395 in the case of Meghalaya, 5668 in the case of Tripura and 55911 in the case of West Bengal. All the infiltrators mentioned above were sent back to Bangladesh.

(d) Constant vigil is maintained by the BSF in the border, Additional BSF units have been inducted and more border outposts have been established. More watch towers are being erected and patrolling over land and riverine routes has been intensified.

#### **Setting up of Electronics Industry in Kerala**

584. **SHRI V.S. VIJAYARAGHAVAN :** Will the PRIME MINISTER be pleased to state :

(a) whether any proposal has been received from the Kerala Government for setting up of electronic industries; and

(b) if so, the details thereof and the decision of the Government thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) :** (a) No

proposal has been received from the Government of Kerala for setting up of Electronics Industry. However, during the past 1 year, Kerala State Electronics Development Corporation has made application for a Letter of Intent in respect of the following :

Item	Capacity	Location	Application No.
EPABX	50,000 lines	Connanore Distt., Kerala.	2231 (84)/IL dt. 1-12-1984

(b) The case has been recommended for rejection as a number of State Electronic Corporations have already been issued with Letter of Intent for EPABX/EPAX equipment.

#### **Direct Flight between Trivandrum and Gulf Countries**

585. **SHRI K. KUNJAMBU :** Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) the names of countries in the Gulf region to which direct flights are operating from Trivandrum at present;

(b) whether there is any demand from the Indians working in Gulf for more direct flights between Trivandrum and the Gulf-countries; and

(c) if so, the reaction of Government thereon ?

**THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI ASHOK GEHLOT) :** (a) Air India is presently operating direct flights from Trivandrum to Dubai, Abu Dhabi, Sharjah, Ras-al-Khayamah, Kuwait, Dhahran (Saudi Arabia).

(b) and (c). Yes, Sir. Requests have been received for arranging direct flights from Trivandrum to Doha (Qatar), Muscat (Oman) and Jeddah (Saudi Arabia).

Air India had filed flight schedules with the aeronautical authorities of Qatar and Oman for operating services between Trivandrum/Doha and Trivandrum/Muscat